



Appendix-VI

**FORM OF CERTIFICATE TO BE PRODUCED BY OTHER BACKWARD CLASSES APPLYING
FOR APPOINTMENT TO POSTS UNDER THE GOVERNMENT OF INDIA**

This is to certify that Shri/Smt./Kumari.....Son/Daughter of
.....of village/town..... in
District/Division..... in the State/Union Territory.....
belongs to the.....community which is recognised as a backward
class under the Government of India, Ministry of Social Justice and Empowerment's Resolution
No.....dated.....*.

Shri/Smt./Kumari.....and/or his/her family ordinarily reside(s) in
the District/Division of the..... State/Union Territory. This is also to
certify that he/she does not belong to the persons/sections (Creamy Layer) mentioned in Column 3
of the Schedule to the Government of India, Department of Personnel & Training O.M.
No.36012/22/93-Estt. (SCT) dated 08.09.1993, O.M. No. 36033/3/2004-Estt. (Res) dated 9th March,
2004, O.M. No. 36033/3/2004-Estt. (Res) dated 14th October, 2008 and O.M. No. 36033/1/2013-
Estt. (Res) dated 27th May, 2013**.

Signature_____

Designation_____ \$

Dated:

Seal

* - The authority issuing the certificate may have to mention the details of Resolution of Government of India, in which the caste of the candidate is mentioned as OBC.

** - As amended from time to time.

\$ - List of Authorities empowered to issue Other Backward Classes certificate will be the same as those empowered to issue Scheduled Caste/Scheduled Tribe certificates.

Note: The term "Ordinarily" used here will have the same meaning as in Section 20 of the Representation of the People Act, 1950.

Note : The prescribed proforma is subject to amendment / modification from time to time as per Government of India Guidelines.